IN THE CENTRAL ADMINISTRATIVE TRIAUNAL

AHMEDABAD BENCH

O.A. No. 426/93

| DATE OF DECISION | 25 | 5/: | 11 | /19 | 93 |
|------------------|----|-----|----|-----|----|
|------------------|----|-----|----|-----|----|

| Shri V.A.Saxena & Ors. | Petitioner |
|-------------------------|--------------------------------|
| Mr.M.S.Trivedi | Advocate for the Petitioner(s) |
| Versus | |
| Union of India and Anr. | Respondent |
| Mr.N.S.Shevde | Advocate for the Respondent(s) |

CORAM:

The Hon'ble Mr. N . B . Patel

: Vice Chairman

The Hon'ble Mr.V.Radhakrishnan

: Member (A)

- 1. Whether Reporters of local papers may be allowed to see the Judgement?
- 2. To be referred to the Reporter or not?
- 3. Whether their Lordships wish to see the fair copy of the Judgement?
- 4. Whether it needs to be circulated to other Benches of the Tribunal?

No



Shri V.A.Saxena Shri Jagdishkumar

Shri Velloli Vazhakuneth Prabhakar Nair,

Shri Vijaykumar.

:Applicant

(Advocate: Mr.M.S.Trivedi)

Versus

- Union of India through the General Manager, Western Railway, Chruchgate, Bombay.
- 2. The Divisional Railway Manager, Divisional Office, Pratapnagar, Baroda.

(Advocate: Mr.N.S.Shevde)

: Respondents

ORAL ORDER

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0.A./426/93

Date: 25/11/1993

Per: Hon'ble Mr. N.B. Patel

: Vice Chairman

In view of the statement made by the respondents in their reply to the effect that, they are going to abide by the Supreme Court's interim order in the appeal in Malik's case and that, they will abide by the said interim order till the matter before the Supreme Court is finally decided, Mr.Trivedi, seeks permission to withdraw the application at this stage. Permission granted. O.A.stands disposed of accordingly.

No order as to costs.

(V.Radhakrishnan) Member(A) (N.B.Patel) Vice Chairman

a.a.b.

CENTRAL ADMINISTRATIVE TRI AI Ahmedabad Bench

Application No. Odluzelas of 19
Transfer Application No. Old W.Pett No.

CERTIFICATE

Certified that no further action is required tobe taken and the case is fit for consignment to the Record Room (Decided)

Dated: 22/12/93

Countersigned:
Section Officer/Court officer

Signature of the Dealing Assistant

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL AT NEW DELHI AMM CDAISAD

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